

[English]

MR. DEPUTY-SPEAKER : Now, Papers to be laid on the Table.

[English]

14.02 hrs.

PAPER LAID ON THE TABLE

Copy of Central Zoo Authority (Officers and Other Employees) Recruitment Rules 1994 and Review on the working of the Annual Report alongwith Audited Accounts of Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited for 1994-95 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : Sir, I, on behalf of Shri Rajesh Pilot beg to lay on the Table :

(1) A copy of the Central Zoo Authority (Officers and Other Employees) Recruitment Rules, 1994 (Hindi and English versions) published in Notification No.S.O.3561 in Gazette of India dated the 31st December, 1994, under sub-section (2) of section 63 of the Wildlife (Protection) Act, 1972.

[Placed in Library. See No. LT-8475/95]

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair for the year 1994-95.

(ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8476/95]

Annual Report and Review on the Working of Software Technology Parks of India, New Delhi for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : Sir, I, on behalf of Shri Eduardo Faleiro, beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Software Technology Parks of India, New Delhi for the year 1994-95

[Placed in Library. See No.LT-8477/95]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Satcomm Service (India), New Delhi for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (English and Hindi versions) regarding Review by the Government of the working of the Satcomm Services (India), New Delhi for the year 1994-95.

[Placed in Library. See No.LT-8478/95]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the CMC Limited, Hyderabad, for the year 1994-95.

(ii) Annual Report of the CMC Limited, Hyderabad, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8479/95]

Annual Report and Review on the Working of Coir Board, Kochi for the year 1994-95

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C.SILVERA) : Sir, I, on behalf of Shri M. Arunachalam, beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Coir Board, Kochi, for the year 1994-95, under section 19 of the Coir Industry Act 1953.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Coir Board, Kochi, for the year 1994-95

[Placed in Library. See No. LT-8480/95]

(2) (i) A copy of the Annual Report (Hindi and English Versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Institute for Design of Electrical Measuring Instruments, Bombay for the year 1994-95

[Placed in Library. See No. LT-8481/95]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 1994-95, alongwith Audited Accounts,.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room, Ludhiana for the year 1994-95.

[Placed in Library. See No. LT-8482/95]

Annual Report and Review on the Working of the Indian Institute of Public Administration, New Delhi for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : Sir, I, on behalf of Shrimati Margaret Alva, beg to lay on the Table :

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Public Administration, New Delhi, for the year 1994-95.

[Placed in Library. See No. LT-8483/95]

Annual Report and Review on the working of National Federation of Co-operative Sugar Factories Limited, New Delhi for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : Sir, I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Co-operative Sugar Factories Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Co-operative Sugar Factories Limited, New Delhi, for the year 1994-95.

[Placed in Library. See No. LT-8484/95]

(2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal for the year 1991-92.

(ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8485/95]

(b) (i) Review by the Government of the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1991-92.

(ii) Annual Report of the Rajasthan state Agro Industries Corporation Limited, Jaipur for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8486/95]

(c) (i) Review by the Government of the working of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 1993-94.

(ii) Annual Report of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8487/95]

(d) (i) Review by the Government of the working of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1993-94.

(ii) Annual Report of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8488/95]

(e) (i) Review by the Government of the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur for the year 1992-93.

(ii) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8489/95]

(3) Five statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-

(i) S.O. 831(E) Published in Gazette of India dated the 6th October, 1995 appointing the Senior Fertiliser Inspectors and Fertiliser Inspectors in the Central Fertiliser Quality Control and Training Institute, Faridabad and its Regional Offices at New Bombay, Kalyani and Madras to be Inspector of Fertiliser for the purpose of the Fertiliser (Control) Order 1985.

(ii) The Fertiliser (Control) Third Amendment Order, 1995 published in Notification No.S.O.835(E) in Gazette of India dated the 12th October, 1995.

[Placed in Library. See No. LT-8490/95]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, Pune, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Heavy Engineering Cooperative Limited, Pune for the year 1994-95.

[Placed in Library. See No. LT-8491/95]

**Review on the Working of and Annual Report
of the Indian Rare Earths Limited, Bombay
for 1994-95 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : Sir, I, on behalf of Shri Bhuvnesh Chaturvedi, beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Statement regarding review by the Government of the working of the Indian Rare Earths Limited, Bombay, for the year 1994-95.

(ii) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8492/95]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Facility for Animal Tissue and Cell Culture, Pune, for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Facility for Animal Tissue and Cell Culture, Pune, for the year 1994-95.

[Placed in Library. See No.LT-8493/95]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Immunology, New Delhi, for the year 1994-95.

[Placed in Library. See No.LT-8494/95]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta, for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Satyendra Nath Bose National Centre for Basic Science, Calcutta, for the year 1994-95.

[Placed in Library. See No. LT-8495/95]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Agharkar Research Institute, Pune for the year 1994-95.

[Placed in Library. See No. LT-8496/95]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Remote Sensing Agency, Hyderabad for the year 1994-95.

[Placed in Library. See No. LT-8497/95]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 1994-95.

[Placed in Library. See No. LT-8498/95]

**Notification under
Essential Commodities Act 1955 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C SILVERA): Sir, I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of the section 3 of the Essential Commodities Act, 1955:-

(i) S.O. 797(E) published in Gazette of India dated the 20th September, 1995 notifying the simplex Mills Company Limited, Tehsil Gondia, Maharashtra as a Mill producing newsprint.

(ii) S.O. 798(E) published in Gazette of India

dated the 20th September, 1995 notifying the Pudumjee Pulp and Paper Mills Limited, Pune, Maharashtra as a Mill producing newsprint.

(iii) S.O. 911(E) published in Gazette of India dated the 10th November, 1995 notifying the Gaurav Paper Mills, Chandrapur, Maharashtra as a Mill producing newsprint.

[Placed in Library. See No. LT-8499/95]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Tyre Corporation of India Limited, Calcutta for the year 1994-95.

(ii) Annual Report of the Tyre Corporation of India Limited, Calcutta, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8500/95]

(b) (i) Statement regarding Review by the Government of the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1994-95.

(ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8501/95]

(c) (i) Statement regarding Review by the Government of the working of the Nepa Limited for the year 1994-95.

(ii) Annual Report of the Nepa Limited for the year 1994-95 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8502/95]

(d) (i) Statement regarding review by the Government of the working of the Hindustan Cables Limited, Calcutta, for the year 1994-95.

(ii) Annual Report of the Hindustan Cables Limited, Calcutta, for the year 1994-95 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8503/95]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palghat, for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions)

regarding Review by the Government of the working of the Fluid Control Research Institute, Palghat for the year 1994-95.

[Placed in Library. See No. LT-8504/95]

(4) (i) A copy of the Annual Report (Hindi and English Versions) of the National Institute of Design, Ahmedabad, for the year 1994-95 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Design, Ahmedabad, for the year 1994-95.

[Placed in Library. See No. LT-8505/95]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1994-95, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Automotive Research Association of India, Pune, for the year 1994-95.

[Placed in Library. See No. LT-8506/95]

(6) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Andrew Yule and Company Limited for the Department of Heavy Industry, Ministry of Industry, for the year 1995-96.

[Placed in Library. See No. LT-8507/95]

(ii) Memorandum of Understanding between the Bharat Yantra Nigam Limited and the Department of Heavy Industry for the year 1995-96.

[Placed in Library. See No. LT-8508/95]

**Annual Report and Review on the Working of
New Delhi Tuberculosis Centre, New Delhi
for 1994-95 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : Sir, I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the government of the working of the New Delhi Tuberculosis Centre, New Delhi for the year 1994-95.

[Placed in Library. See No. LT-8509/95]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1994-95.

[Placed in Library. See No. LT-8510/95]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 1993-94.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-8511/95]

**Annual Report and Review on the working of
University of Delhi for 1992-93 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : Sir, I, on behalf of Kumari Selja, beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi for the year 1992-93.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi, for the year 1992-93.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-8512/95]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University for the year 1993-94.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aligarh Muslim University, for the year 1993-94.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-8513/95]

(5) A copy of the Audit Report (Hindi and English

versions) on the accounts of the Indian Council of Historical Research, New Delhi, for the year 1993-94.

[Placed in Library. See No. LT-8514/95]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Bhopal, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technical Teachers' Training Institute, Bhopal, for the year 1993-94.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-8515/95]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad College of Technology, Bhopal, for the year 1993-94.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-8516/95]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1993-94.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library. See No. LT-8517/95]

Annual Report and Review on the working of Andhra Pradesh Mahila Samatha Society for 1994-95 and Audited Account of the Society

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOLI): Sir, I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh Mahila Samatha Society, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh Mahila Samatha Society, for the year 1994-95.

[Placed in Library. See No. LT-8518/95]

Review on the working of and Annual Report of Indian Renewable Energy Development Agency Limited, New Delhi for 1994-95 and Memorandum of Understanding between the Indian Renewable Energy Development Agency Limited, New Delhi and the Ministry of Non-Conventional Energy Sources for 1995-96

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : Sir, I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1994-95.

(ii) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8519/95]

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Ministry of Non-Conventional Energy Source for the year 1995-96.

[Placed in Library. See No. LT-8520/95]

Annual Report and Review on the working of Bhartiya Rashtriya Sahkari Grih Nirman Sangh, New Delhi for 1994-95 alongwith Annual Accounts and Audit Report thereon.

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : Sir, I beg to lay on the Table :

(1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1994-95.

(2) A copy of the Review (Hindi and English

versions) by the Government on the working of the National Cooperative Housing Federation of India, New Delhi, for the year 1994-95.

(3) A copy of the Annual Accounts (Hindi and English versions) of the National Co-operative Housing Federation of India, New Delhi, for the year 1994-95, together with Audit Report thereon.

[Placed in Library. See No. LT-8521/95]

Railway Protection Force (Amendment) Rules, 1995 and Review on the working of the Annual Report alongwith Annual Accounts and Audit Report thereon etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : Sir, I, on behalf of Shri Suresh Kalmadi, beg to lay on the Table :

(1) A copy of the Railway Protection Force (Amendment) rules, 1995 (Hindi and English versions) published in Notification No.G.S.R. 164 in Gazette of India dated the 1st April, 1995 under sub-section (3) of section 21 of the Railway Protection Force Act, 1957.

[Placed in Library. See No. LT-8522/95]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 1994-95.

(ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8523/95]

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Container Corporation of India Limited and the Ministry of Railway for the year 1995-96.

[Placed in Library. See No. LT-8524/95]

Review on the working of the Annual Report alongwith Audited Accounts of Hindustan Aeronautics Limited, Bangalore for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : Sir, I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and

English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 1994-95.

(ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed In Library. See No. LT-8525/95]

(b) (i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1994-95.

(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8526/95]

(c) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 1994-95.

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8527/95]

(d) (i) Review by the Government of the working of the Bharat Electronics Limited, Bangalore, for the year 1994-95.

(ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8528/95]

(e) (i) Review by the Government of the working of the Bharat Earth Movers Limited, Bangalore, for the year 1994-95.

(ii) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8529/95]

(f) (i) Review by the Government of the working of the Mazagon Dock Limited, Bombay for the year 1994-95.

(ii) Annual Report of the Mazagon Dock Limited,

Bombay, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8530/95]

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Electronics and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1995-96.

[Placed in Library. See No. LT-8531/95]

Consumer Protection(Second Amendment) Rules, 1995.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : Sir, I, on behalf of Shri Venod Sharma, beg to lay on the Table :

A copy of the Consumer Protection (Second Amendment) Rules, 1995 (Hindi and English versions) published in Notification No.G.S.R. 759(E) in Gazette of India dated the 21st November, 1995, under sub-section (1) of section 31 of the Consumer Protection Act, 1986.

[Placed in Library. See No. LT-8532/95]

14.04 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Forty-seventh Report

[English]

(SHRI SIVAJI PATNAIK (BHUBANESWAR) : I beg to present the Forty-seventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

14.04 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

Fifty-seventh Report

[English]

SHRI PAWAN KUMAR BANSAL (CHANDIGARH) : I beg to present the Fifty-seventh Report of the Business Advisory Committee.
